

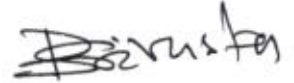
F. No. J-11/2/2018-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 9th November, 2021

ORDER

The President is pleased to accept the resignation of **Shri Rajesh Kumar Verma**, Assistant Solicitor General of India for the High Court of Patna {vide this Department's earlier Order No. J-11/2/2018-Judicial (Part-1) dated 24.05.2019} with effect from **08.10.2021**.


2. Hindi version of this order will follow.



(R. K. Srivastava)
Joint Secretary & Legal Adviser

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. The Ld. Additional Solicitor General of India, High Court of Patna, Dr. Krishna Nandan Singh.
3. The Registrar, High Court of Patna.
4. Shri Rajesh Kumar Verma, Advocate, R/o Sahay Sadan, Rani Ghat, (Sumati -Path), Mahendru, Patna-800006.
5. Cash (LA) Section, with request to stop the payment of of retainership fee to Shri Rajesh Kumar Verma, Ex-Asst. SGI w.e.f. 08.10.2021.
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office/spare copies.



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